



**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

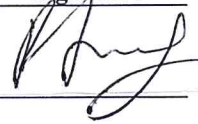
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) /203/9/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Ch. Vinay Kumar Reddy & Another
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd & (02) others
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Apparao	Counsel	vppetiteapparao@gmail.com 9866709054	
PV Rama Rao	Counsel	pvraroahyd@gmail.com 8019564704	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Raja Sripathi Rao	Advocate	rajaco_adv@yahoo.co.in	

Heard Shri V. Appa Rao and Shri P.V. Rama Rao Learned Counsels for the Petitioner and Shri P. Raja Sripathi Rao, Learned Counsel for the Respondent.

Similar matters have been posted to 16.11.2017. The Learned Counsel for the Petitioner have complied with the objections raised by the Registry. Post this case also on 16.11.2017 along with other cases.


Member (T)


Member (J)